

**Chief Judge, Court of Small Causes
In the Court of V NAGAMANI
SCCH - 17 – C/C XIX ADDL. SCJ AND ACMM
Cause List Dated 27-09-2021**

MORNING SESSION EVIDENCE	AFTERNOON SESSION SUMMONS
1. MVC 390/2012	1. EX. 1686/2016
2. MVC 4115/2017	2. EX. 1934/2016
3. MVC 5860/2017	3. EX. 851/2017
4. MVC 6658/2017	4. EX. 1251/2017
5. MVC 7474/2017	5. SC 1557/2017
6. MVC 982/2018	6. MVC 7241/2017
7. MVC 2505/2018	7. EX. 256/2018
8. MVC 2744/2018	8. MVC 983/2018
9. MVC 3137/2018	9. MVC 3400/2018
10. MVC 3798/2018	10. EX. 466/2020
11. MVC 5689/2018	11. MVC 468/2020
12. MVC 6143/2018	12. MVC 2373/2020
13. MVC 6406/2018	13. SC 739/2020
14. MVC 6407/2018	14. SC 754/2020
15. MVC 6408/2018	15. MVC 3493/2020
16. MVC 50/2019	16. MVC 4139/2020
17. MVC 51/2019	17. MVC 4496/2020
18. MVC 52/2019	18. MVC 104/2021
19. MVC 2167/2019	19. MVC 345/2021
20. SC 1517/2019	20. MVC 676/2021
21. MVC 1607/2020	22. AIR MISC 249/2021
22. MVC 2375/2020	23. MVC 1435/2021
23. MVC 2484/2020	25. MVC 1436/2021
24. MVC 2865/2020	26. MVC 1548/2021
25. MVC 3169/2020	27. MVC 1549/2021
26. MVC 3604/2020	28. MVC 2498/2021
30. MVC 3880/2020	
31. MVC 1016/2018	
ARGUMENTS	HEARING
32. MVC 511/2018	29. EX. 1664/2015
33. MVC 620/2019	

30. EX. 2670/2015

31. MISC 77/2017

32. SC 686/2019

34. CC 3466/2014

SUMMONS

CC 7836/2016

CC 7903/2016

SETTLEMENT

MVC 739/2019

MVC 740/2019

MVC 741/2019

**Chief Judge, Court of Small Causes
In the Court of V NAGAMANI
SCCH - 17 – C/C XIX ADDL. SCJ AND ACMM
Cause List Dated 28-09-2021**

MORNING SESSION EVIDENCE	AFTERNOON SESSION
1. M.V.C. 3202/2014	SUMMONS 1) EX 2186/2016
2. M.V.C. 4187/2017	2) EX 1618/2017
3. M.V.C. 5841/2017	3) MISC 1/2018
4. M.V.C. 6107/2017	4) EX 507/2018
5. M.V.C. 6108/2017	5) M.V.C. 1828/2019
6. M.V.C. 7403/2017	6) M.V.C. 3018/2019
7. EX 99/2018	7) EX 1458/2019
30) M.V.C. 1168/2018	8) M.V.C. 1955/2020
31) S.C. 450/2018	9) S.C. 756/2020
32) M.V.C. 3245/2018	10) M.V.C. 2755/2020
33) M.V.C. 5692/2018	11) M.V.C. 4479/2020
34) M.V.C. 5862/2018	12) M.V.C. 346/2021
35) M.V.C. 5996/2018	13) M.V.C. 439/2021
36) M.V.C. 6409/2018	14) M.V.C. 1058/2021
37) M.V.C. 6562/2018	15) M.V.C. 1547/2021
38) M.V.C. 6661/2018	16) M.V.C. 1561/2021
39) M.V.C. 6691/2018	HEARING
40) M.V.C. 7667/2018	17) EX 198/2016
41) M.V.C. 7668/2018	SUMMONS
42) M.V.C. 7669/2018	CC 1664/2014
43) M.V.C. 7828/2018	
44) M.V.C. 233/2019	
45) M.V.C. 622/2019	
46) S.C. 280/2019	

47) M.V.C. 1391/2019

48) M.V.C. 1731/2019

49) S.C. 485/2019

PW H.G.RAJASHEKAR

50) M.V.C. 1924/2019

51) M.V.C. 2245/2019

52) M.V.C. 2363/2019

53) M.V.C. 2364/2019

54) M.V.C. 2450/2019

55) M.V.C. 4223/2019

56) S.C. 1769/2019

57) S.C. 1773/2019

58) M.V.C. 1611/2020

59) M.V.C. 2072/2020

60) M.V.C. 2660/2020

61) M.V.C. 2704/2020

62) S.C. 755/2020

63) M.V.C. 3002/2020

64) M.V.C. 3170/2020

65) M.V.C. 3884/2020

66) M.V.C. 3885/2020

67) M.V.C. 4179/2020

68) M.V.C. 4298/2020

69) M.V.C. 99/2021

70) M.V.C. 100/2021

71) M.V.C. 584/2021

72) M.V.C. 1134/2021

73 CC 341/2014

74. CC 23083/2014

ARGUMENTS

73) M.V.C. 2656/2019

74) M.V.C. 2657/2019

**Chief Judge, Court of Small Causes
In the Court of V NAGAMANI
SCCH - 17 – C/C XIX ADDL. SCJ AND ACMM
Cause List Dated 29-09-2021**

MORNING SESSION	AFTERNOON SESSION
<p>EVIDENCE</p> <p>18) M.V.C. 1893/2014 19) M.V.C. 5595/2014 20) M.V.C. 4891/2016 21) M.V.C. 4643/2017</p> <p>22) S.C. 1716/2017 23) M.V.C. 688/2018 24) S.C. 660/2018 25) M.V.C. 2506/2018 26) S.C. 823/2018 27) M.V.C. 3998/2018 28) M.V.C. 4292/2018 29) M.V.C. 5536/2018 30) M.V.C. 5927/2018 31) M.V.C. 6615/2018 32) M.V.C. 6616/2018 33) M.V.C. 6617/2018 34) M.V.C. 6618/2018 35) M.V.C. 6946/2018 36) M.V.C. 1920/2019</p> <p>37) M.V.C. 1921/2019 38) M.V.C. 1997/2019 39) M.V.C. 2169/2019 40) S.C. 614/2019 41) M.V.C. 2316/2019 42) M.V.C. 2073/2020 43) M.V.C. 2296/2020</p>	<p>SUMMONS</p> <p>1) M.V.C. 1288/2015 2) M.V.C. 2661/2015 3) M.V.C. 2662/2015 4) EX 2372/2015 5) EX 698/2016 6) EX 1579/2019 7) EX 1848/2019</p> <p>8) M.V.C. 1609/2020 9) EX 652/2020 10) M.V.C. 1203/2021 11) M.V.C. 1449/2021 12) M.V.C. 1450/2021 13) M.V.C. 1452/2021 14) M.V.C. 2028/2021 15) M.V.C. 2174/2021 16) M.V.C. 2175/2021 17) M.V.C. 2496/2021</p> <p>SUMMONS</p> <p>1) C.C. 728/2014 STEPS 2) C.C. 2154/2014 STEPS 3) C.C. 22768/2014 STEPS</p> <p>HEARING</p> <p>4) C.C. 23528/2014</p>

- 44) M.V.C. 2567/2020
- 45) M.V.C. 2892/2020
- 46) M.V.C. 3093/2020
- 47) M.V.C. 3168/2020
- 48) M.V.C. 3242/2020
- 49) M.V.C. 3879/2020
- 50) S.C. 1021/2020

- 51) M.V.C. 4269/2020
- 52) M.V.C. 4270/2020
- 53) S.C. 83/2021
- 54) M.V.C. 751/2021

ARGUMENTS

- 55) M.V.C. 5869/2017
- 56) S.C. 1814/2018

**Chief Judge, Court of Small Causes
In the Court of V NAGAMANI
SCCH - 17 – C/C XIX ADDL. SCJ AND ACMM
Cause List Dated 01-10-2021**

P.O. IS ON LEAVE ON 01.10.2021

**MORNING SESSION
SUMMONS**

- 1) EX 417/2017
- 2) S.C. 1741/2018
- 3) M.V.C. 54/2019
- 4) EX 227/2019
- 5) M.V.C. 3883/2020
- 6) M.V.C. 3925/2020
- 7) M.V.C. 3930/2020
- 8) S.C. 70/2021
- 9) M.V.C. 1427/2021
- 10) EX 355/2021
- 11) EX 356/2021
- 12) MISC 54/2021

HEARING

EX. 635/2021